

passage referred to by the Hon'ble Member in Part (a) above.

(c) No, Sir.

Map of Kashmir in Encyclopaedia Britannica

*516-A { Shrimati Savitri Nigam:
Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to maps in the 24th Volume of the Encyclopaedia Britannica 1964 (Red-Royaltex Binding) on pages 1, 4, 60, 65, 66 and 67 in which the Kashmir portion is not shown as part of India but impressed with black colour so much so that the entire outline of Kashmir is lost from the World Atlas;

(b) if so, whether Government have asked the publishers of the encyclopaedia to explain this discrepancy; and

(c) if so, what is their reply?

The Minister of Planning (Shri B. R. Bhagat): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

अनधिकृत रूप से बने हुए मकानों का गिराया जाना

*517. श्री किशन पटनायक : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेगी कि :

(क) क्या यह सच है कि दिल्ली विकास प्राधिकार के अधिकारी श्रीनिवासपुरी में अनधिकृत रूप से बने हुए मकानों को गिरा रहे हैं;

(ख) दिल्ली विकास प्राधिकार ने अब तक दिल्ली में कितने मकानों को गिराया है तथा अभी कितने मकान और गिराये जाने हैं;

(ग) क्या यह सच है कि गिराये गये मकानों में कुछ मकान ऐसे हैं जिनके मामले न्यायालय में लम्बित हैं; और

(घ) क्या मकानों को गिराने से पूर्व मकान मालिकों को मकान गिराने के बारे में पूर्व सूचना दी जाती है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) जी हां ।

(ख) दिल्ली विकास प्राधिकार की सीमा में आने वाले विकास-क्षेत्रों में अब तक 36 मकान गिराये जा चुके हैं और 2394 अभी गिराये जाने हैं ।

(ग) मकानों के केवल वे भाग गिराये गये हैं जो न्यायालय के किसी रोकने के आदेश के अन्तर्गत नहीं आते ।

(घ) जी नहीं; अनधिकृत मकान दिल्ली विकास अधिनियम, 1957 के प्रावधानों के अनुसार गिराये जाते हैं ।

International Monetary Fund Conference

*518. Shri Alvares: Will the Minister of Finance be pleased to state:

(a) the main recommendations of the International Monetary Fund Conference held in Tokyo recently;

(b) India's share towards increased contribution; and

(c) whether India suggested a rescheduling of its debt payment and what is the implication of these proposals?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Amongst the resolutions adopted at the annual Session of the International Monetary Fund at Tokyo recently, the more important ones related to the admission of Malawi to the membership of the Fund, approval of the Annual Report for 1964 and the budget for 1965 and the possibility of a general

adjustment of quotas. On the last-noted subject the resolution directed the Executive Directors to consider the question of adjusting the quotas and to submit an appropriate proposal to the Board of Governors at an early date;

(b) Since the question of adjustment of quotas is still to be studied by the Executive Directors it is yet premature to say what India's share would be out of any increase in quotas; and

(c) No, Sir. However, the Managing Director of the International Monetary Fund, in his opening statement referred to the heavy strain on developing economies resulting from the very large debt service payments due from them. The Indian statement supported the thesis that action should be taken to ameliorate such debt service strain.

Nagarjunasagar Project

*519. Shri P. Venkatasubbalah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government propose to take over Nagarjunasagar Project as a Central Project;

(b) whether State Government have asked for additional financial assistance for the current year and for the remaining period of the Third Plan for speedy completion of the project; and

(c) if so, the reaction of Government thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No, Sir.

(b) Yes, Sir.

(c) The State Government have been asked to go ahead with the Project on the basis that an additional assistance of Rs. 4 crores will be provided in 1964-65. The additional requirements for 1965-66 will be considered during the ensuing Annual Plan discussions with the State.

Cholera

Shri Rameshwar Tantia:
Shri B. P. Yadava:
Shri Dhaon:
Shri Bishanchander Seth:
Shri P. C. Borooah:
*520. Shri P. R. Chakraverti:
Shri Shree Narayan Das:
Shri Onkar Lal Berwa:
Shri Veerappa:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that her Ministry has issued a circular to all the States regarding the possible outbreak of cholera in view of the high incidence at some places;

(b) whether it is also a fact that the Centre has offered technical and other help in the prevention of the disease; and

(c) how many States were affected and in how many States Centre has assisted; and

(d) what other measures were taken by the States as well as the Centre to prevent the out-break of cholera?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) Yes, Sir.

(c) The following States reported large out-break of cholera during the period January, 1964 to August, 1964:-

1. Andhra Pradesh.
2. Madras.
3. Maharashtra.
4. Mysore.
5. West Bengal.

The States of Maharashtra and Gujarat have been helped by the Centre with the supply of cholera vaccine and medicines, etc. on their request. The Central Government did not receive any such request from other States.

(d) The measure taken by the States included notification of the disease, anti-cholera inoculations, early treatment and segregation of the